

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.06.2020 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh Member (Judicial and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 541 of 2020	Regional Provident Fund Commissioner – II, Tinsukia Vs. Bijay Murmuria & Ors.	Manish Dhir	
2.	Comp. App. (AT) (Ins) No. 542 of 2020	Kuntal Construction Pvt. Ltd. Vs. Bharat Hotels Ltd.	B.P. Singh Dhakray	
3.	Comp. App. (AT) (Ins) No. 543 of 2020	Metro Cash & Carry India Pvt. Ltd. Vs. NWCC Supply Chain Solutions Pvt. Ltd.	Aditya Bhat	

02:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 203 of 2020	Committee of Creditors of Educomp Solutions Ltd Vs. Ebix Singapore Pte. Ltd & Anr.	Misha	Ritin Rai

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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar